

**PROTECTION OF PHYSICIANS
AND SURGEONS (CIVIL AND CRI-
MINALS IMMUNITY) BILL***

[English]

SHRI MOOL CHAND DAGA
(Pali) : I beg to move for leave to
introduce a Bill to provide for civil and
criminal immunity to physicians and
surgeons withdrawing life sustaining
treatment from patients suffering from
terminal illness and certain categories of
newly-born infants.

MR. DEPUTY SPEAKER : The
question is :

"That leave be granted to in-
troduce a Bill to provide for
civil and criminal immunity to
physicians and surgeons with-
drawing life sustaining treat-
ment from patients suffering
from terminal illness and cer-
tain categories of newly-born
infants."

The motion was adopted.

SHRI MOOL CHAND DAGA : I
introduce the Bill.

**PUBLIC AND PRIVATE SCHOOLS
(ABOLITION) BILL***

[English]

PROF. SAIFUDDIN SOZ (Baramu-
lla) : I beg to move for leave to
introduce a Bill to provide for abolition
of public and private schools in India.

MR. DEPUTY SPEAKER : The
question is :

"That leave be granted to
introduce a Bill to provide for
abolition of public and private
schools in India."

The motion was adopted.

PROF. SAIFUDDIN SOZ : I intro-
duce the Bill.

**AGRICULTURAL WORKERS
(MINIMUM WAGES AND WEL-
'FARE) BILL***

[English]

SHRI SATYAGOPAL MISRA
(Tamluk) : I beg to move for leave to
introduce a Bill to provide for the pay-
ment of minimum wages and welfare of
agricultural workers.

MR. DEPUTY SPEAKER : The
question is :

"That leave be granted to intro-
duce a Bill to provide for the
payment of minimum wages
and welfare of agricultural
workers."

The motion was adopted.

SHRI SATYAGOPAL MISRA : I
introduce the Bill.

**BUILDING AND CONSTRUCTION
WORKERS (CONDITIONS OF
EMPLOYMENT) BILL***

[English]

SHRI SATYAGOPAL MISRA
(Tamluk) : I beg to move for leave to
introduce a Bill to protect building and
construction workers and to provide for
their minimum wages, security of job,
and such other health and welfare mea-
sures for them as are provided for in
various labour and industrial laws in
force in India.

MR. DEPUTY SPEAKER : The
question is :

"That leave be granted to intro-
duce a Bill to protect building
and construction workers and
to provide for their minimum
wages, security of job and such
other health and welfare mea-
sures for them as are provided